

Annexure-7

the Corporate Debtor:		JUKU ORCHEM PRIVATE LIMITED		Date of commencement of Liquidation:		23-Nov-22		List of Creditors as on:		20-Jan-23			
List of Operational Creditors (Government Dues)													
Amount in ₹													
SI No	Details of Claimant		Details of Claim Received		Details of Claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting Share in SCC					
1	Assistant Commissioner(State Tax), T.Nagar Assessment Circle, GST Department	Government of Tamil Nadu	23-Dec-22	2,06,618	2,06,618	GST Dues	No	0.09%	-	-	-	-	-
2	The Deputy Director, Legal Branch, ESI Corporation	Government of India	4-Jan-23	23,67,235	2,69,343	ESI Contribution	No	0.11%	-	-	-	20,97,892	Claim received after the last date and hence claim admitted as per claim admitted in CIRP
3	Employees Provident Fund Organisation, Regional Office-II, Tamabaram	Government of India	19-Dec-22	40,42,166	-	PF Dues, Interest, Penalty & Damages	No	0.00%	-	-	-	40,42,166	Reason for rejection: The claim form not as per IBBI Liquidation Regulations. Requested the department to submit as per the form prescribed by IBBI, but the department not complied; The interest and damages computed till 31.12.2022 though Liquidation commenced on 23.11.2022
				66,16,019	4,75,961		-	0.20%	-	-	-	61,40,058	